

-ITEM NO.MM

COURT NO.2

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.No...../2009 in
CIVIL APPEAL NO(s). 3460-3462 OF 2004

COMMNR. OF CENTRAL EXCISE, GOA & ANR.

Appellant (s)

VERSUS

M/S. FUNSKOOL (INDIA) LTD. & ANR

Respondent(s)

Date: 04/12/2009 These Appeals were mentioned today.

CORAM :

HON'BLE MR. JUSTICE S.H. KAPADIA
HON'BLE MR. JUSTICE AFTAB ALAM

For Appellant(s)

For Respondent(s) Mr. M. Chandrasekharan, Sr.Adv.
Mr. K.R. Nambiar,Adv.

UPON hearing counsel the Court made the following
O R D E R

List the I.A. Monday week.

(N. ANNAPURNA)
COURT MASTER

(MADHU SAXENA)
COURT MASTER